

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 398/(MAH)/2017
CA No.

CORAM:

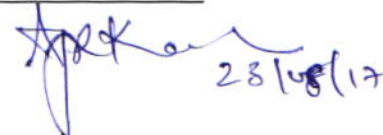
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE PARTIES: Diligent Media Corporation
V/s
Brilliance Yukti Knowledge Centre Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ajay R. Karnuath	Adv. for Respondent	 28/08/17

ORDER

T.C.P.No.398/I&BC/NCLT/MB/MAH/2017

1. None present.
2. For want of time adjourned to **11.09.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
23.08.2017.

Sd/-

M.K. Shrawat
Member (Judicial)